

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.04.2024** THROUGH PHYSICAL HEARING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : SheetalaCredit Holdings Pvt Ltd & 5 Others
Vs
Binny Mills Ltd and Others

MAIN PETITION NUMBER : CP/85(CHE)/2023
(IA/MA) APPLICATION NUMBERS

New Application IA/51(CHE)/2024

RANGHACAYEE

FOR PETITIONERS

R₃ayee.

SITALEDRAN C.V
PAWAY JIABAKH

for R₂ + R₈





3. CP/85(CHE)/2023

New Application IA/51(CHE)/2024

ORDER

Mr. Ranghasayee, Ld. Counsel appeared for the Petitioner.

2. Mr. Shailendran C.V. & Shri. Pawan Jhabakh, Ld. Counsels appeared for R2 & R8.

3. Heard.

4. Order Reserved.

Sd/-
[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT

Sd/-
[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL

vs